

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 138 & 139 of 2012**

**Dated : 19<sup>th</sup> July, 2013**

**Reliance Infrastructure Limited**

**... Appellant(s)**

**Versus**

**M.E.R.C. & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **19.08.2013.**

**COURT MASTER**